GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 3581 TO BE ANSWERED ON 08.08.2017

SOCIAL SECURITY PENSION

3581. SHRI SATISH CHANDRA DUBEY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the social security pension provided by the Government at present is less in proportion to price rise and if so, the details thereof;
- (b) whether the Government proposes to increase the pension amount in proportion to price rise;
- (c) if so, whether the person belonging to low income groups and middle class do not get covered under social security pension benefit due to complex rules;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to amend the rules to bring the persons belonging to low income group and middle class under the ambit of social security pension and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) to (e): As per the information received from the Ministry of Rural Development, Old Age, widow and disability pension is provided under National Social Assistance Programme (NSAP), which is a Social Security/ Welfare Programme for the persons belonging to below poverty line (BPL) household and implemented in the rural as well as urban areas of the country. In respect of these three schemes targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200-500 as he case may be.

The beneficiaries under the NSAP schemes are identified on the basis of BPL criteria and the case may be. At present, there is no proposal to either increase the pension amount in proportion to price rise or to change the existing criteria of selection of beneficiaries.

Schemes under NSAP are implemented by the State Governments. Identification of beneficiaries, sanction and disbursement of benefit under the scheme is also done by the State. States/UTs have been advised to adopt such procedure and processes which do not put the onus of identification and selection on the beneficiaries and as far as possible adopt a procedure which is simple and requires minimum documents and certification.